

**Offer by Italian-Japanese Consortium
to take up three segments of Gas
Pipe Line Project**

2335. SHRI S. JAIPAL REDDY : Will the Minister of PETROLEUM be pleased to state :

(a) whether offer of the Italian-Japanese consortium led by Snamprogetti to take up three segments of the project of seventeen hundred Kilometer long gas pipe line on a turnkey basis is being considered by Government; and

(b) if so, whether consideration of this offer is not in contravention of Government's earlier decision to entrust it to the Gas Authority of India Limited (G.A.I.L) and Engineers India Limited (EIL) ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLIUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Offers received in response to the tender for construction of the Hazira-Bijaipur-Jagdishpur gas pipeline are in process and consideration; it will not be in the public interest to disclose the details in this regard at this stage.

**Representation from All India Graphite
Crucible Manufacturers' Association**

2336. SHRI SRI HARI RAO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any representation from All India Graphite Crucible Manufacturers Association, Rajahmundry (A.P.) concerning threat to the indigenous small scale industry by proposed entry of an industrial giant covered under MRTTP Act, if so, redressal steps taken or proposed; and

(b) whether it is a fact that as per Government policies, existing indigenous industry with know-how both locally developed technology and foreign collaboration, are to be encouraged and supported and if so, the reasons for permitting a foreign-based firm in this well organised industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The All India Graphite Crucibles Manufacturers Associa-

tion Rajamundry have submitted a representation against the entry of M/s. Greaves Cotton and Co. Ltd., an MRTTP Company, for the manufacture of clay and Silicon Carbide Crucibles in collaboration with M/s. Morgan Crucibles of U. K. appropriate action would be taken on it.

(b) Foreign technology is inducted in areas where there is need to upgrade the existing technology and thus improve the quality of the product.

Re-organisation of Railway Mail Service

2337. SHRI R. ANNANAMBI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that due to withdrawal of sorting sections in the running trains in the name of re-organisation, serious delay is caused in the delivery of mail to the villagers in remote corners; and

(b) if so, whether Government propose to restore all the sorting sections that stand abolished on date ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Due to elaborate alternative arrangements made for sorting and forwarding of mails, there has been no delay except in very marginal cases.

(b) Does not arise.

[*Translation*]

**Cases against illegal construction of
Houses in Danapur Cantonment Board**

2338. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) the number of persons who filed appeals with the General Officer Commanding-in-Chief (G. O. C.) Central Command, Lucknow against the decisions of Danapur Cantonment Board from 1980 to 1984 and the number of cases out of them decided in favour of the Danapur Cantonment Board; and

(b) the number of illegally constructed houses demolished so far and the number of house owners prosecuted in this regard ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Twenty appeals have been filed before the GOC-in-C, Central Command between 1980-84. Out of these, two cases have been decided in favour of Cantonment Boards.

(b) No illegally constructed house has been demolished. However, in 79 cases, house owners have been prosecuted under Section 184 of the Cantonment Act, 1924.

[*English*]

Sale of Centurian Tanks

2239. **SHRI INDRAJIT GUPTA :**
SHRI NARAYAN CHOUBEY :

Will the Minister of DEFENCE be pleased to state :

(a) whether the January 1985 issue of a Swiss journal "International Defence Review" published an advertisement for sale of 1150 Centurian Tanks by the Indian Defence Ministry;

(b) if so, whether the tanks are proposed to be sold as scrap or as fighting vehicles to the highest bidder; and

(c) whether Government are not concerned as to the desirability or otherwise of the probable purchaser(s) ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) to (c). An advertisement has been published in the December, 1984 issue of "International Defence Review" offering 173 Centurian Tanks and 15 Centurian Armoured Recovery Vehicles which are obsolete, along-with the related spares and ammunition for disposal. The vehicles were offered for sale in "as is" condition. Adequate safeguards have been built in the conditions of the Tender to ensure that these vehicles do not land in the hands of any undesirable party. No worthwhile response has so far been received for the tanks.

Report of Law Commission on the protection of Consumer Interests

2340. **SHRI K. PRADHANI :**
SHRI SANAT KUMAR MANDAL :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Law Commission recently submitted a report on the protection of consumer interests; and

(b) if so, steps Government propose is take to evolve a foolproof system to protect the interests of the consumer ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) The Law Commission submitted its one hundred and fifth Report on "Quality Control and Inspection of Consumer Goods" on 27th October, 1984 to the Government;

(b) Copies of the report have been sent to the Ministries/Departments concerned for their views including the question of enactment of suitable legislation.

Production of black and white roll film in the country

2341. **SHRI V.S. VIJAYARAGHAVAN :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total production of black and white roll film in the country and the total domestic demand;

(b) whether the Hindustan Photo Films Company does not have adequate capacity to produce the required quantity of this film; and

(c) if so, the steps being taken to meet the demand ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Hindustan Photo Films Mfg. Co. Ltd. have informed that the current demand for black and white 120/620 size roll film is of the order of 100 lakh spools per annum.

Production of black and white roll films during the last 7 years by the company has been an under : (the sales and inventory figures are also given for comparison)